

from the salaries of those members mentioned in (b) above; if so, what is the total number of such members; and

(d) what action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) 2955.

(b) No such complaint has been received by the Delhi Administration and the Bank has also denied this.

(c) Does not arise.

(d) Does not arise.

राजस्थान में एरि गांवों का सर्वेक्षण जहाँ ऊँटों पर दूर से पानी लाया जाता है

4939. श्री मनमूल सिंह चौधरी : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि .

(क) क्या सरकार ने राजस्थान में उन गांवों का कोई सर्वेक्षण किया है जहाँ कई मीलो की दूरी से ऊँटों पर पानी लाया जाता है,

(ख) यदि हा, तो इस बारे में ब्यौग क्या है; और

(ग) पेय जल की सप्लाई के लिये स्थायी प्रबन्ध करने हेतु सरकार द्वारा क्या योजनायें बनाई गई हैं ?

निर्माण और आवास मंत्री (श्री प्रकाश चन्द्र सेठी) : (क) जी, नहीं । तथापि जिन ग्रामों में 1.6 कि०मी० से अधिक दूरी से स्वच्छ पेय जल लाया जाता है उनका एक सर्वेक्षण किया गया था ।

(ख) प्रश्न ही नहीं उठता ।

(ग) वर्तमान लक्ष्य, राज्य क्षेत्र में सशोधित न्यूनतम आवश्यकता कार्यक्रम में दिये जाने वाले संसाधनों से छठी योजना अवधि (1980-85) में सभी ऐसे ग्रामों में पेय जल की व्यवस्था करने का है । इस कार्यक्रम की प्रतिपूर्ति केन्द्र द्वारा प्रवर्तित त्वरित ग्रामीण पेय जलपूर्ति कार्यक्रम में दी जानी वाली निधियों से होगी ।

Assessment of Fishing in Goa, Daman and Diu

4940. SHRIMATI SANYOGITA RANE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any recent assessment had been made for the deve-

lopment of fishing in the Union Territory of Goa, Daman and Diu; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b). The information is being collected and it will be placed on the Table of the Lok Sabha in due course.

Houses for Industrial Workers in Metropolitan Cities

4941. SHRI AMARSINH V. RATHAWA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are considering to launch a scheme that Industrial Workers in metropolitan cities can own houses on hire purchase system;

(b) if so, whether Government has sent any guidelines to the State Governments in this connection;

(c) if so, whether this scheme has been introduced in any State; and

(d) if so, the result achieved, and the number of persons benefited?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) and (b). No new scheme is under consideration of Government for making available houses on hire purchase system to Industrial Workers. However, Government have already permitted transfer of ownership of houses built under the Integrated Subsidised Housing Scheme for Industrial Workers and Economically Weaker Sections of Community to the existing occupants, who could purchase those houses either on outright sale basis or on hire purchase basis.

(c) and (d). According to the information received 3150 houses in Karnataka and 22 houses in Madhya Pradesh have been sold to the occupants. Delhi Administration has